

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 402
IA/6713/ND/2023 in IB/553/ND/2022

IN THE MATTER OF:

State Bank of India ... Applicant

Versus

Prem Chand Garg (Personal guarantor - ... Respondent
Nutrionex Manufacturers Limited)

Under Section 95(1) of IBC 2016

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankur Mittal, Mr. Bhaskar, Advs.

For the Guarantor : Mr. Rahul Gupta, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant as well as Learned Counsel for the Guarantor are present physically. List this matter on 30.05.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)